

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 07-07-2021

Morning Session	Afternoon Session
Evidence	NBW to accused
1.CC.10079/2018	1.CC.7830/2017
2.Cmis.150/2016	2.CC.8140/2017
3.CC.5256/2018	3.CC.10598/2017
4.CC.4203/2019	4.CC.10769/2018
5.CC.12971/2019	5.CC.4552/2019
Charge/Plea	6.CC.6280/2019
6.CC.14818/2020	7.CC.269/2020
Summons	8.CC.366/2020
7.CC.6498/2019	9.CC.2244/2020
8.CC.13963/2019	10.CC.3986/2020
9.CC.8808/2020	11.CC.4099/2020
10.CC.318/2021	12.CC.4327/2020
11.CC.10708/2020	13.CC.7982/2020
Hearing	14.CC.7983/2020
12.Cmis.309/2021	15.CC.7984/2020
13.Cmis.251/2019	
14.Cmis.73/2021	
15.PCR.664/2016	

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 07/07/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No.8883/2021	1. CC No. 1120/2016
2. CC No.7283/2016	2. CC No. 6401/2017
3. CC No. 7294/2015	3. CC No. 33/2018
4. CC No. 2947/2016	4. CC No. 471/2019
5. CC No. 3075/2017	5. CC No. 7285/2019
6. CC No. 8053/2017	6. CC No. 8704/2021
7. CC No.8057/2017	7. CR No. 84/2021
8. CC No.5489/2018	8. CR No. 76/2021
9. CC No.6436/2019	9. CR. No.53/2021
10. CC No. 5091/2013	10. CR. No. 88/2021
11. CC No. 4990/2016	11. CC No. 3749/2010
12. CC No. 3121/2019	12. CC No. 3852/2011
13. CC No. 308/2012	13. CC No. 5277/2015
14. CC No. 5263/2015	14. CC No. 626/2016
15. CC No. 9085/2015	15. CC No. 900/2016

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

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